

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 265 of 2012**

**Dated : 12<sup>th</sup> July, 2013**

**Brihanmumbai Electric Supply & Transport Undertaking  
... Appellant(s)**

**Versus  
MERC & Ors. ... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the  
matter on **12.08.2013.**

**COURT MASTER**